

Sl. No.	Name of Unit	Location	Capacity Approved (Million Pieces)
8.	Tamil Nadu Industrial Development Corporation Ltd. Madras.	Tamil Nadu	4500
9.	Jammu & Kashmir Industrial Development Corporation Ltd. Srinagar.	Near Jammu (J&K State)	4500
10.	Haryana State Industrial Development Corporation Chandigarh.	Sonepat (Haryana)	4500
11.	Kerala State Industrial Development Corporation Trivandrum.	Kerala	4500
12.	M/s. Nava Bharat Enterprises (P) Ltd., Hyderabad.	Hyderabad (Andhra Pradesh)	3600
13.	Golden Tobacco Co. Ltd.	Hyderabad (Andhra Pradesh)	4500

Transfer of Inspectorate Staff of R. P. F. on Charges of Corruption (Northern Railway)

4600. SHRI BHARAT SINGH CHAUHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether some Inspectorate staff of Railway Protection Force working in Northern Railway Zone have been transferred recently to other Zones on charges of corruption and doubtful integrity ;

(b) if so, whether they have been relieved ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, on administrative grounds.

(b) Of the 9 Inspectors/Sub-Inspectors, 6 have been relieved. One of the relieved Sub-Inspectors, however, subsequently obtained a stay order from the High Court and has reported back for duty.

(c) Of the remaining three sub-Inspectors, two have reported sick and the third had proceeded on leave prior to receipt of transfer orders.

Theft charge against Sepoy of R. P. F. of Delhi Station (Northern Railway)

4601. SHRI BHARAT SINGH CHAUHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether thefts of parcels at Delhi Main Station are increasing ;

(b) whether a Sepoy of Railway Protection Force working at Delhi main station was caught red-handed while removing a cycle booked from Khurja junction to New Delhi under P. W. Bill No. 391298 on 13-6-71 ;

(c) if so, whether a case had been registered against him and he was suspended ; and

(d) whether the matter has since been investigated and if so, the result thereof ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) Yes

(c) Yes.

(d) The case is still under investigation of Delhi Railway Police.

Construction of Kumar River Project

4602. SHRI JAGDISH BHATTACHARYA : SHRI R. P. DAS :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government had agreed to construct Kumar River Project between Burdwan and Birbhum for protecting the villagers of the adjoining areas from flood havoc ; and

(b) if so, the further steps taken by Government in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KURJEL) : (a) and (b). The Government of West Bengal have reported that they have no proposal at present for any major project on Kunur River for the protection of areas against floods. However, the State Government have proposed the Kunur River Drainage Scheme in Burdwan District for protecting 770 ha of low-lying areas from inundation by river Kunur. Further hydrological data is being collected for finalising the scheme.

Promotion of A. M. I. E. Degree Holders as Assistant Engineers

4604. SHRI P. GANGADEB : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Class III Employees holding A. M. I. E. degree were promoted as Assistant Engineer in Civil Engineering Department of the Western Railway in 1970 ;

(b) if so, how many were promoted ;

(c) whether employees holding this degree were not promoted on the Central Railway during that year ; and

(d) if so, the reasons for such a disparity and whether his Ministry is considering the introduction of uniform system of promotion of such degree-holders on all Zonal Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Yes. Nine Class III employees holding A. M. I. E. qualifications were selected for the posts of Assistant Engineer (Class II) and were promoted.

(c) Yes, as none passing A. M. I. E. degree qualified in the selection.

(d) There is no disparity. In all the Zonal Railways, under extant orders, field of choice is restricted to six times the number of anticipated vacancies. In addition, permanent staff in possession of an Engineering Degree or Equivalent with three years service in Class III are given a chance to appear in the selection for promotion to Class II Service. Unless selected and their names placed in the panel they will not be eligible for promotion to Class II Service.

Reservation for A. M. I. E. Degree Holders for Promotion to Class II Service on Railways

4605. SHRI P. GANGADEB : Will the Minister of RAILWAYS be pleased to state :

(a) whether any quota has been reserved for Class III Railway Employees who hold A. M. I. E. degrees for promotion to Class II Service on the Railways ; and

(b) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). No. But permanent staff in possession of an Engineering Degree with three years service in Class III, are given a chance to appear in the selection for promotion to Class II Service.

Representation for Addition of Extra Bogie to Trains Running between New Bongaigaon to Farakka

4606. SHRI B. K. DASCHOWDHURY : Will the Minister of RAILWAYS be pleased to state :

(a) whether a representation was made to his Ministry to attach an extra bogie in all the trains running between New Bongaigaon to Farakka on the Broad Gauge line for the travelling public originating from and disembarking at New Cooch-Behar station ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) Introduction of a sectional coach between New Coochbehar and Khejuriaghat by 6Dn/5Up Express—which is the only direct train linking Khejuriaghat with New Coochbehar—is not feasible for want of room on these train as also lack of coach maintenance facilities at New Coochbehar station. For convenience of through passengers travelling by 6 Dn Express from New Coochbehar to Khejuriaghat and stations on Eastern Railway via Farakka certain quotas or berths/seats have been allotted at New Coochbehar station.